

12.18 hrs.

DEATH OF SHRIMATI A. KALE

Mr. Speaker; I am sorry I have to inform the House of the sad demise of Shrimati Anasuyabai Kale, a sitting member of the House from Bombay-Nagpur Constituency, who died this morning at Bangalore at the age of 62. She was the first nominated woman member of the old C.P. & Berar Legislative Council, Nagpur in 1928. She was elected Deputy Speaker, C. P. Legislative Assembly in 1937. She was also a member of the First Lok Sabha.

She has been a very active and prominent social worker.

We mourn the loss of Shrimati Kale and I am sure the House will join me in conveying our condolences to the members of the bereaved family.

The House may stand in silence for a minute to express its sorrow.

The Members then stood in silence for a minute.

12-19 hrs.

PAPERS LAID ON THE TABLE**ANNUAL REPORT OF INDIAN TELEPHONE INDUSTRIES (PRIVATE) LIMITED**

The Minister of Transport and Communications (Shri S. K. Patil): I beg to lay on the Table under Sub-section (1) of Section 639 of the Companies Act, 1956, a copy of the Seventh Annual Report of the Indian Telephone Industries (Private) Ltd. for the year ended 31st March, 1957 along with the Audited Accounts. [Placed in Library. See No. LT-765/58.]

NOTIFICATIONS UNDER ALL INDIA INSTITUTE OF MEDICAL HEALTH

The Minister of Health (Shri Karmarkar): I beg to lay on the Table a copy of Notification No. G.S.R. 216,

dated the 5th April, 1958, under sub-section (3) of Section 28 of the All India Institute of Medical Sciences Act, 1956. [Placed in Library. See No. LT-766/58.]

TRIPURA PREVENTION OF FOOD ADULTERATION RULES

Shri Karmarkar: I beg to lay on the Table, under Sub-section 3 of Section 24 of the Prevention of Food Adulteration Act, 1954, a copy of the Tripura Prevention of Food Adulteration Rules, 1958, published in the Tripura Gazette Notification No. F.5(3)-MPH/55, dated the 2nd June, 1958. [Placed in Library. See No. LT-767/58.]

AMENDMENTS TO PREVENTION OF FOOD ADULTERATION RULES

Shri Karmarkar: I beg to lay on the Table, under Sub-section 2 of Section 23 of the Prevention of Food Adulteration Act, 1954, a copy of the Notification No. G.S.R. 514 dated the 28th June, 1958 making certain further amendments to the Prevention of Food Adulteration Rules, 1955. [Placed in Library. See No. LT-768/58.]

REPORT OF ELEVENTH WORLD HEALTH ASSEMBLY DELEGATION

Shri Karmarkar: I beg to lay on the Table a copy of the Report of the Indian Delegation to the Eleventh World Health Assembly held in Minneapolis (U.S.A.) in May, 1958. [Placed in Library. See No. LT-769/58.]

CORRECTION OF ANSWER TO SUPPLEMENTARY STARRED QUESTION NO. 1247

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): I beg to lay on the Table a statement correcting the reply given on the 27th March, 1958 to a supplementary by Shri K. T. K. Tangamani on Starred Question No. 1247 regarding unwanted coinsfi [Placed in Library, See No. LT-770/58.]